

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2804**  
ANSWERED ON- 22/12/2021

**ENGAGEMENT OF PRIVATE COMPANIES FOR REPAIR OF NHS**

2804 SHRI K.R.N. RAJESHKUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government/NHAI engages private companies for maintenance and repair work of the National Highways (NHs);
- (b) if so, the details and the objectives thereof along with the criteria laid down for engaging these private companies;
- (c) whether Government has reviewed the functioning of these private companies and if so, the details and the outcome thereof; and
- (d) the steps being taken to ensure that the work entrusted to these companies is completed in the given time frame?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) Yes Sir, the implementing agencies of MoRTH including NHAI engage private companies for maintenance & repair of National Highways. There are basically three methods of carrying out maintenance & repair works on National Highways. In the first method, contractor is paid for the quantities of repair works undertaken by it at the contract rates. The second method is performance based maintenance. In a performance based maintenance contract or during defects liability period cum maintenance period of EPC contract, the contractor maintains the road as per the performance standards laid down in the contract and lump sum payment is made to the contractor on periodic basis. The third method is performance based maintenance during operation and maintenance period of public private partnership mode of contract by the concessionaire. In public private partnership as well in EPC contract, contractor/concessionaire maintains the project highway during construction period.

(c) & (d) Continuous supervision and monitoring of the maintenance and repair works are under taken by Independent Engineer/Authority's Engineer/ Construction Supervision Consultant and officers of the concerned implementing agency of the Government as per provisions of respective contract and guidelines of MoRTH/NHAI to complete maintenance and repair works in time/ ensure that performance standards are adhered to throughout the maintenance period.

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